CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Contempt Petition No. 112 of 2002 in Original Application No. 636 of 2002

Allahabad this the 25th day of July, 2012

Hon'ble Mr. Sanjeev Kaushik, Member-J Hon'ble Mr. Shashi Prakash, Member-A

R.K. Anand son of late Shri K.G. Anand resident of H No. 32, Sector 7, Urban Estate, Gurgaon - 122001.

Petitioner

In person

Vs.

- 1. Sh. Yogendra Narain Defence Secretary, Ministry of Defence, South Block, New Delhi-110001.
- 2. Sh. B. Banerjee Controller General of Defence Accounts, West Block-V, R.K. Puram, New Delhi 110066.
- 3. Sh. V.K. Misra, Pr. Controller of Defence Accounts (P), Draupadi Ghat, Allahabad- 211014.

Opposite Parties

By Advocate:

ORDER

Delivered by Hon'ble Mr. Sanjeev Kaushik, J.M.

Present Contempt Petition has been filed by the petitioner alleging non-compliance of the interim order dated 30.05.2002 whereby this Tribunal stayed the operation of transfer order dated 26.03.2002 till further orders.

2. Today, no one has put in appearance on behalf of either of the parties. We have called for the file of Original Application No. 636 of 2002, in which the above interim order was passed. The said O.A. was dismissed by this Tribunal vide its Order dated 08.08.2002. Once the O.A. has been dismissed, the Contempt Petition does not survive. Accordingly, Contempt Petition stands dismissed.

Member- A

Member – J

/M.M/